

**OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN  
THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF  
JUNE, 2018**

**HIGH COURT OF MANIPUR**

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3691	169	3860	136	8	144	190	12	202	3637	165	3802

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5	0	5	481	30	511	2	0	2	115	0	115

**SUBORDINATE COURTS OF MANIPUR**

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3594	3081	6675	196	90	286	123	176	299	3667	2995	6662

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
11	12	23	753	200	953	5	32	37	125	338	463

**SUPERINTENDENT: STATEMENT**